

ÂITEM NO.105

COURT NO.7

SECTION IIB

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1533-1534 OF 2005

SOMAN Appellant (s)

VERSUS

STATE OF KERALA Respondent(s)

Date: 15/12/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM  
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Appellant(s)

Mr. T.V.George, Adv.  
Mr. Dushyant Kumar, Adv.  
Mr. Maurya Sarkar, Adv.

For Respondent(s)

Mr. M.T. George, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments concluded.  
Judgment reserved.

(N.S.K. Kamesh)  
Court Master

(Sneh Bala Mehra)  
Court Master